

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURT : DELHI**


ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S. No	Name of the Official	From	To
1.	Ms. Reema Bhatti W/o Sh. Harish Kumar EC-3590.	PA in Office Pool, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Shivaji Anand, ASJ-04, North District, Rohini Courts, Delhi.
2.	Sh. Sunil Kumar Pandey S/o Sh. Ganga Saran Pandey EC-51404759	Sr. PA in the Court of Sh. Shivaji Anand, ASJ-04, North District, Rohini Courts, Delhi.	Sr. PA in the Office Pool, North District, Rohini Courts, Delhi.
3.	Sh. Deepak Kumar Tyagi S/o Sh. Sukhbir Singh Tyagi	PA in the Court of Sh. Kautuk, MM-04, North District, Rohini Courts, Delhi.	PA in the Office Pool, North District, Rohini Courts, Delhi.
4.	Sh. Mohan Gupta S/o Sh. Radha Krishan Gupta EC-92112520	PA in Office Pool, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Kautuk, MM-04, North District, Rohini Courts, Delhi.

Note:-

- Non-compliance of the transfer orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.


(VIMAL KUMAR YADAV)
 Principal District & Sessions Judge
 North District : Rohini Courts : Delhi.

21612-21638

No. _____ F2N(2)/Admn./T&P/(North)/RC/2022

Dated, Delhi the 26/07/22

Copy forwarded for information and necessary action to :-

- The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
- The Ld. Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
- The Judicial Officers concerned, North District, Rohini Courts, Delhi.
- The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
- The Administrative Civil Judge, North District, Rohini Courts, Delhi.
- The Sr. AOJ/AOJ/Branch In-charge, Administration-I/II/III, Tis Hazari Courts, Delhi.
- The Sr. AOJ/AOJ/Branch In-charge, Administration, North District, Rohini Courts, Delhi.
- The Officials concerned, North District, Rohini Courts, Delhi.
- The Dealing Official, Personal File & ACR seat, Tis Hazari Courts, Delhi.
- The Web-Site, Computer Committee, Rohini Courts, Delhi.
- The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
- The PS to the undersigned.
- The Facilitation Center, Rohini Courts, Delhi.
- The Record Officer, (RTI), North District, Rohini Courts, Delhi.
- The dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
- The In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.


Principal District & Sessions Judge
 North District : Rohini Courts : Delhi.